

**IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 16-07-2021
MORNING SESSION**

SL. No.		CASE NO.	STAGE
1	O.S.	30/2010	Evidence
2	O.S.	189/07	Evidence
3	O.S.	240/07	Evidence
4	O.S.	427/07	Evidence
5	O.S.	465/07	Evidence
6	O.S.	572/07	Evidence
7	O.S.	582/07	Evidence
8	O.S.	595/07	Evidence
9	O.S.	647/07	Evidence
10	O.S.	672/07	Evidence
11	O.S.	904/07	Evidence
12	O.S.	373/08	Evidence
13	O.S.	470/08	Evidence
14	O.S.	557/08	Evidence
15	O.S.	658/08	Evidence
16	O.S.	738/08	Evidence
17	O.S.	423/12	Evidence
18	O.S.	185/14	Arguments
19	O.S.	61/20	Evidence
20	Elec. Petn.	6/2021	Evidence
AFTERNOON SESSION			
1	O.S.	2343/06	Arguments
2	Misc.	4/2008	Arguments
3	O.S.	520/07	Hearing
4	O.S.	586/18	Hearing
5	O.S.	572/20	Hearing
6	O.S.	996/20	Hearing
7	L.A.C.	210/06	Amendment
8	O.S.	527/06	Amendment
9	M.C.	30/2020	Steps
10	M.C.	4/2020	Await notice
11	O.S.	622/16	Objections
12	F.D.P.	25/2016	Objections
13	F.D.P.	1/2017	Objections
14	O.S.	110/17	Objections
15	Elec. Petn.	3/2021	Objections
16	O.S.	745/07	Written statement
17	O.S.	397/08	Written statement
18	O.S.	190/20	Written statement
19	O.S.	652/20	Written statement
20	O.S.	1031/20	Written statement

Sheet1

**Prl. Senior Civil Judge & JMFC,
Devanahalli.**

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
AS PER SOP DATED 08.07.2021 CAUSE LIST DATED 16-07-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	O.S.	99/2021
2	O.S.	226/2017
3	FDP	14/2020
4	O.S.	737/2015
5	O.S.	482/2014
6	O.S.	506/2011
7	O.S.	435/2015
8	O.S.	835/2015
9	EX	7/2017
10	O.S.	93/2008
11	O.S.	351/2008
12	O.S.	658/2009
13	O.S.	500/2010
14	O.S.	374/2012
15	O.S.	546/2013
16	O.S.	445/2014
17	O.S.	494/2014
18	O.S.	334/2012
19	O.S.	50/2017
20	O.S.	513/2014
AFTERNOON SESSION		
21	O.S.	978/2007
22	O.S.	441/2009
23	O.S.	280/2017
24	O.S.	300/2020
25	O.S.	1220/2006
26	O.S.	389/2014
27	O.S.	277/2017
28	O.S.	719/2015
29	O.S.	739/2015
30	O.S.	791/2015
31	O.S.	32/2016
32	O.S.	86/2016
33	O.S.	1657/2006
34	O.S.	785/2015
35	O.S.	554/2009
36	O.S.	523/2011
37	O.S.	190/2016
38	O.S.	661/2019
39	O.S.	293/2020
40	O.S.	367/2020

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 16.07.2021

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15014/2019	K.A.S.	D.L.K
2	R.A.15005/2020	B.M.B.	M.M.D.
3	M.V.C.20/2021	N.N.	
4	M.C.15041/2020	R.C.	S.P.B.
5	P & SC 15027/2020	C.K.	
6	P & SC 15030/2020	P.C.	
7	M.V.C.7/2021	L.K.R.	
8	P & SC 15009/2021	M.P.	
9	MISC.15002/2016	M.V.K.	R.S.
10	R.A.15047/2020	R.B.S.	
11	S.C.15033/2018	P.P.	S.M.
12	S.C.15039/2019	P.P.	H.P.N.
13	S.C.15009/2017	P.P.	C.R.R.
14	CRL.R.P.15011/2020	T.G.R.	
15	S.C.15016/2021	P.P.	
16	S.C.15017/2021	P.P.	
17	M.C.15108/2020	G.B.A.	K.V.M.
18	M.C.15054/2020	N.N.	K.A.H.
19	EX.15017/2020	K.C.R.	
20	EX.15004/2021	U.M.K.	
AFTERNOON SESSION			
1	EX.15027/2019	H.R.	
2	EX.15028/2019	H.R.	
3	EX.15029/2019	H.R.	
4	EX.15030/2019	H.R.	
5	EX.15031/2019	H.R.	
6	EX.15032/2019	H.R.	
7	EX.15035/2019	H.R.	
8	EX.15037/2019	H.R.	

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 16-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<p align="center"><u>EVIDENCE</u></p> <p>1. O.S.490/2008 2. O.S.286/2009 3. C.C.997/2010 4. C.C.3684/2015 5. C.C.3689/2015</p> <p align="center"><u>ARGUMENTS</u></p> <p>6. C.C.3683/2015</p> <p align="center"><u>HEARING</u></p> <p>7. PCR.565/2018 8. Cr.89/2021(CTPS) 9. Cr.76/2021(CPS) 10. PCR.192/2021 11. Cr.78/2021(VPS) 12. Cr.24/2021(VNPS)</p> <p align="center"><u>WARRANT</u></p> <p>13. C.C.2872/2014 14. C.C.4386/2017 15. C.C.4994/2017 16. C.C.3411/2018 17. C.C.2823/2019</p> <p align="center"><u>OBJECTION</u></p> <p>18. PCR.233/2016</p> <p align="center"><u>ADVANCE</u></p> <p>19. O.S.152/2021</p> <p align="center"><u>SUMMONS</u></p> <p>20. O.S.340/2020</p>	<p align="center"><u>HEARING</u></p> <p>1. O.S.434/2008 2. O.S.436/2008 3. O.S.438/2008 4. O.S.748/2008 5. O.S.750/2008 6. O.S.752/2008 7. O.S.754/2008 8. O.S.747/2008 9. O.S.749/2008 10. O.S.751/2008 11. O.S.753/2008 12. O.S.755/2008 13. O.S.756/2008 14. O.S.757/2008 15. O.S.758/2008 16. O.S.759/2008 17. O.S.760/2008 18. O.S.761/2008 19. O.S.762/2008</p> <p align="center"><u>NEW SUIT</u></p> <p>20. O.S.236/2021</p>

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

C/c Addl.Civil Judge & JMFC.,

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 16.07.2021

MORNING SESSION			
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5	P & SC 15027/2020	C.K.	
6	P & SC 15030/2020	P.C.	
7	M.V.C.7/2021	L.K.R.	
8	P & SC 15009/2021	M.P.	
9	MISC.15002/2016	M.V.K.	R.S.
10	R.A.15047/2020	R.B.S.	
11	S.C.15033/2018	P.P.	S.M.
12	S.C.15039/2019	P.P.	H.P.N.
13	S.C.15009/2017	P.P.	C.R.R.
14	CRL.R.P.15011/2020	T.G.R.	
15	S.C.15016/2021	P.P.	
16	S.C.15017/2021	P.P.	
17	M.C.15108/2020	G.B.A.	K.V.M.
18	M.C.15054/2020	N.N.	K.A.H.
19	EX.15017/2020	K.C.R.	
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1	EX.15027/2019	H.R.	
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4	EX.15030/2019	H.R.	
5	EX.15031/2019	H.R.	
6	EX.15032/2019	H.R.	
7	EX.15035/2019	H.R.	
8	EX.15037/2019	H.R.	